

Shri. K. K. Basu: May I know whether the relatives of these prisoners were allowed to examine the dead body?

Dr. Katju: So far as the dead individual was concerned, my information is that wires were sent to the relatives. I am unable to say whether they came or not.

Jonab Amjad Ali: May I know if the guess work of the hon. Minister is based on the fact that every case of death is due to heart failure?

Mr. Speaker: Order, order. Perhaps the hon. Member did not hear the reply to the question. He said there was an inquiry by a First Class magistrate and as a result of the inquiry he has said so.

Shri Rishang Keishing: May I know the names of the sick prisoners?

Dr. Katju: The man who died was Kosam Rabei Singh. He died of fatty infiltration of heart. I may add that the post-mortem examination of the dead body was made by the civil surgeon who has certified that death was due to heart failure owing to fatty infiltration of heart.

Mr. Speaker: He wants the names of the other people.

Dr. Katju: I am sorry. The other communist prisoner who developed that blood disease is P. Kala Singh. He was immediately transferred to the Alipore Central Jail for special treatment. The other two who are suffering from neurosis are Mahendra Singh and Tikendra Singh.

Shri B. C. Das: May I know whether the civil surgeon was also the superintendent of the jail concerned?

Mr. Speaker: I think such questions should not be put. They contain insinuations which are not proper.

Shri. H. N. Mukerjee: Do the jail records show that the deceased person was suffering from heart disease continually and that death happened in more or less normal circumstances, or do the records suggest that there was some kind of dubious circumstance attached to it?

Dr. Katju: Deaths, you know, occur outside jails also. Millions die of heart failure. What is the good of suggesting that this particular man did not die of heart failure.

Mr. Speaker: Order, order. Let us not enter into an argument.

BANGALORE-MYSORE RAILWAY LINE

*2303. **Shri Madiah Gowda:** Will the Minister of Railways be pleased to state:

(a) whether any scheme to electrify the Railway line between Bangalore and Mysore has been drawn up at any time by the Government of Mysore; and

(b) if so, whether that scheme also has been transferred to the Centre when the Mysore Railway was transferred?

The Minister of Railways and Transport (Shri L. B. Shastri): (a), Yes; the scheme was however, dropped by the Mysore Government after further consideration.

(b) Does not arise.

Shri Madiah Gowda: May I know if it is the policy of Government to electrify railways wherever electricity is cheap and traffic is heavy?

Shri. L. B. Shastri: Yes, that is true and the advantage of electric traction is obvious, but we have to take other factors also into consideration. The initial cost is very heavy.

Shri Madiah Gowda: What will be the cost of electrifying the railway between Mysore and Bangalore? It is after all 87 miles.

Shri L. B. Shastri: I am sorry I cannot give him that figure.

Shri Shivananjappa: In view of the fact that the Mysore Government have made repeated promises prior to the integration of the Mysore State Railway with the Indian Railways that the Bangalore-Mysore line would be electrified, do Government propose to implement it in the near future?

Shri L. B. Shastri: The Mysore Government themselves dropped the scheme. Therefore the question does not arise that they made any request to us to take up that project.

Shri Basappa: Is it a fact that but for the integration of Mysore State Railway, this question would have been solved by the Mysore Government?

Mr. Speaker: He said that the Mysore Government themselves dropped it. Probably he didn't hear the reply.

श्री एम० एल० द्विवेदी: क्या मैं पूछ सकता हूँ कि क्या ट्रेवलिंग टिकट एग्जामिनर्स को कोई टी० ए० नहीं दिया जाता है जैसे कि गार्ड्स को दिया जाता है ?

Mr. Speaker: I do not know how it arises. It will be better if the hon. Members attend to the proceedings.

CIRCULAR LETTERS

*2305. **Shri S. G. Parikh:** Will the Minister of Communications be pleased to state whether it is a fact that printed or cyclostyled circular letters beginning with 'Dear Sir' and ending with 'Yours faithfully' are not treated as book-post but treated as letters and charged at annas two?

The Deputy Minister of Communications (Shri Raj Bahadur): Yes.

Shri S. G. Parikh: Is Government aware that a large number of commercial and industrial concerns and limited companies have to send circular companies have to send circular and they are put to great hardship?

Shri Raj Bahadur: It is true that they have got to send circular letters but our difficulty is that for our staff it is very difficult to make out what can be interpreted to be a communication of a personal nature and which particular one comes under the definition of bookpost. Therefore, we are unable to do it.

Shri S. G. Parikh: When the matter is not of a personal nature and printed only, how can it be called a personal communication?

Mr. Speaker: I think we are entering into an argument for which there is much scope. The matter may be pursued with the hon. Minister.

Shri. T. S. A. Chettiar: What happens if the signature is cyclostyled?

The Minister of Communications (Shri Jagjivan Ram): The whole question is being examined, and we will come to some conclusion shortly.

F. A. O. FIELD CAMPAIGN FELLOWSHIP

*2306. **Shri C. N. P. Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Indians getting fellowships from the Food and Agricultural Organisation pertaining to higher training in Agriculture and allied subjects; and

(b) the specific purposes for which they are given?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). A statement is laid on the Table of the House [See Appendix XI, annexure No. 1.]

Shri C. N. P. Sinha: Do Government send students for special studies such as fisheries, anti-locust and soil survey? Please give the number of fellowships sanctioned for these special subjects.

Shri Satish Chandra: So far, 45 fellowships have been accepted and 18 have already been availed of. This information is contained in the statement supplied to the hon. Member.

Pandit D. N. Tiwary: Is it a fact that persons sent for special studies in a particular subject are posted to some other department which has no concern with that subject?

Shri Satish Chandra: I do not think so. Their services are utilised to the best advantage.

Mr. Speaker: This subject has been dealt with previously. What he refers to is the old practice, which I believe has now been stopped.

Shri C. N. P. Sinha: May I know the places where these students have been sent for the studies?

Shri Satish Chandra: Some of them have been sent to the U.S.A. there is a proposal to send some for rice research to Japan. Many are being trained in India itself at the F.A.O.'s cost who grant these fellowships. Detailed information is available in the statement.

VISIT TO MANIPUR

*2307-A. **Jonab Amjad Ali:** Will the Minister of States be pleased to state:

(a) whether there is any restriction on the part of the non-Manipuris to visit Manipur?

(b) if so, what is the nature of the restrictions; and

(c) the reasons for putting such restrictions?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) and (c). Do not arise.

NATIONAL HIGHWAY IN TRAVANCORE-COCHIN

*2307-B. **Shri Achuthan:** Will the Minister of Transport be pleased to state: